

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1898  
TO BE ANSWERED ON 12<sup>TH</sup> FEBRUARY, 2021**

**CONSTRUCTION OF MEDICAL COLLEGE IN MOHANLALGANJ (UP)**

**1898.SHRI KAUSHAL KISHORE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the process for selection of agency for construction of medical college approved under centrally sponsored scheme in Mohanlalganj Parliamentary Constituency of Uttar Pradesh is under consideration of the Government;
- (b) if so, the time by which action is likely to be taken by the Government in this regard;
- (c) whether the Government proposes to issue any directions for setting up of the said medical college; and
- (d) if so, the time by which it is likely to be completed?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (d): The Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme for “Establishment of new medical colleges attached with existing district/referral hospitals” for establishment of medical college by upgrading the district hospitals in districts which do not have either a government or a private medical college. Under three Phases of the Scheme, establishment of 27 new medical colleges have been approved in Uttar Pradesh, as proposed by the State. However, no proposal is received from the State Government of Uttar Pradesh for establishment of new medical college in Mohanlalganj Parliamentary Constituency under the said Scheme.